

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ARGUMENTS				
1	SPL CASE MCOB	14/2015	The State DCB CID through I.O. Yashwant Watkar Vs Aniket Anand Jadhav @ Andy and others	
HEARING				
2	SPL CASE MCOB (B.A.)	12/2016	The State of DCB CID Vs Michel John Dsouza @ Raju Pille	
3	SPL CASE MCOB B.A. for accd no. 1	10/2012 @ 14/2013	The State DCB CID, Vs Pawan Yamandas Sahani@Rahul@Rajesh and one other	
APPEARANCE				
4	REMAND APPLN MCOB	841/2020	State of Maharashtra Thr DCB CID Vs Ejaz Yusuf Lakdawala	

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar-Apln Vs The Customs AIU - The State of Maharashtra - Respo	
2	CRI APPEAL	853/2016	C. R. Bawiskar-Aplnt. Vs Jayendra Chandulal Thakker and State of Maharashtra-Respdt.	
3	SPL CASE MCOC Exh (Food)	06/2016	The State Dadar Police Station Vs Ashwin Maruti Naik and others	
APPEARANCE				
4	SPL.CASE	471/2020	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	

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Criminal Cause List Dated 11-11-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
APPEARANCE				
1	REMAND APPLN MCOC	738/2020	The State- DCB CID Unit III Vs Ejaz Yusuf Lokandawala @ Ajju	
ORDER				
2	SPL CASE MCOC B.A. accd no. 3	01/2016	The State of DCB,CID, Mumbai. Vs Prakash Ramsingh Bichal @ Pakya @ Hero and others.	
R/E & COMPLIANCE				
3	NIA	01/2015	NIA V/s. Areeb Majeed	
JUDGMENT				
4	SPL CASE MCOC	17/2013 @ 19/2016 @ 02/2018	The State DCB CID Vs Kiran @ Mama @ Kailash Sawant	

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Criminal Cause List Dated 12-11-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
APPEARANCE				
1	SPL CASE MCOC	26/2019	BYCULLA POLICE STATION Vs SUSHANT VASANT SALUNKHE AND 05 ORS.	
HEARING				
2	SPL CASE MCOC (B.A.)	01/2019 @ 13/2019 @ 309/2020	STATE OF YELLOWGATE POLICE STA. Vs SONU @ JAMIL MOHD. HUSSAIN QURESHI.OTH. 7	